

**Central Administrative Tribunal
Principal Bench**

OA No.2681/2012

New Delhi, this the 9th day of November, 2016

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. Shekhar Agarwal, Member (A)**

Shri Sugan Singh,
S/o Shri Jhinka Singh,
Aged about 57 years,
At present working as Director,
Planning Commission,
R/o A-305, Puneet Appartments,
B-10, Vasundhara Enclave,
Delhi-110096.

...applicant

(None)

Versus

1. Union of India,
Through Secretary,
Department of Economic Affairs,
Ministry of Finance,
Government of India,
North Block,
New Delhi-110001.
2. Chief Economic Advisor,
Department of Economic Affairs,
Ministry of Finance,
North Block,
New Delhi.
3. Union Public Service Commission,
Through its Secretary,
Dholpur House,
Shahjahan Road,
New Delhi-110011.

...respondents

(By Advocate : Shri R.V. Sinha for R-1&2
Shri Naresh Kaushik for R-3)

ORDER (ORAL)**Mr. Justice Permod Kohli, Chairman :**

On the last date of hearing, applicant remained absent. None appears for the applicant even today. It appears that the applicant is not interested to prosecute his case further. Accordingly, the OA is dismissed in default of appearance and for non prosecution.

(Shekhar Agarwal)
Member (A)

(Justice Permod Kohli)
Chairman

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